

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.08.2022 (TUESDAY)

COURT -III

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 738 of 2021 & I.A. No. 1954 of 2021 & I.A. No. 5 of 2022	Mukesh Sharma & Ors. Vs. Earthcon Universal Infratech Pvt. Ltd. & Anr.	Rakesh Mittal	Shikhil Suri Nikita Thapar-R2

For Admission (After Notice)

2.	Comp. App. (AT) No. 62 of 2022	Shree Radhey Pvt. Ltd. & Ors. Vs. Registrar of Companies, Delhi & Haryana & Ors.	Ashish Middha	
3.	Comp. App. (AT) No. 103 of 2022	Apricus Hills Pvt. Ltd. & Ors. Vs. Amit Yadav & Ors.	Ankur Bansal	P. Piysuh Abhimanyu Singh Sukhpreet Maan-R1 & R2

For Hearing

4.	Comp. App. (AT) (Ins) No. 214 of 2021	Bank of India Vs. Vinod Kumar P. Ambavat Resolution Professional (RP) of Actif Corporation Ltd.	Ashish Rana	Vinod Kumar Ambavat
5.	Comp. App. (AT) (Ins) No. 592 of 2021	Suman Sehgal Vs. Mahender Kumar & Ors.	Sudeep Dey	Pulkit Sharma-R1 Abhishek Prasad-R3
6.	Comp. App. (AT) No. 202 of 2020	Registrar of Companies Vs. Sri Amarnath Finance Ltd.	Rajesh K. Gogna	
7.	Comp. App. (AT) No. 203 of 2020	With Registrar of Companies Vs. Sunny Cast and Forge Pvt. Ltd.	Rajesh K. Gogna	

8.	Comp. App. (AT) No. 238 of 2020	Mohindra Kumar Setia & Anr. Vs. Satguru Buildwell Pvt. Ltd.	Amol Vyas	Gunjan Pathak Nivedita Sharda-R1 to R6
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02:00 PM

For Hearing

9.	Comp. App. (AT) (Ins) No. 304 of 2021 (PH)	State Bank of India Vs. Doha Bank QPSC & Ors.	Satendra Rai	Kamlendra Singh-R1 Vijayant Paliwal-R2 Saurav Panda
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02:15 PM

For Hearing

10.	Comp. App. (AT) (Ins) No. 795 of 2021 & I.A. No. 1332, 1534 of 2022 (PH)	Ocean Deity Investment Holdings Ltd, PCC Vs. Suraksha Asset Reconstruction Ltd. & Anr. With	Tine Abraham	Chitranshul A. Sinha
11.	Comp. App. (AT) (Ins) No. 806 of 2021 & I.A No. 2221 of 2021 (PH)	Sumit Ranjan Saha Vs. Suraksha Asset Reconstruction Ltd. & Anr. With	Tine Abraham	Chitranshul A. Sinha Jaskaran Singh Bhatia Akshita Sachdeva- R1
12.	Comp. App. (AT) (Ins) No. 927 of 2021 (PH)	Ocean Deity Investment Holdings Ltd., PCC Vs. Suraksha Asset Reconstruction Ltd. & Ors.	Tine Abraham	

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar